

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW BOMBAY BENCH, NEW BOMBAY. CAMP AT NAGPUR.

Stamp Application No.N-12/89.

Shri U.T.Bagde.

Applicant

V/s.

Shri N.Gopalan, IDAS, Controller, Indian Defence Accounts Service, Civil Lines, Nagpur & another

Respondents.

Coram: Hon'ble Vice-Chairman, Shri P.S.Shah, Hon'ble Member(A), Shri P.S.Chaudhuri.

Oral Judgment:

 Per Shri P.S.Shah, Vice-Chairman Dated: 17.7.1989

Neither the applicant nor his advocate present. Mr.S.Govindan, Accounts Officer present for Respondent No.2. The application is dismissed for default, with no order as to costs.

(P.S.CHAUDHURI)

MEMBER(A)

(P.S.SHAH) VICE - CHAIRMAN.

Jeogg mend- 4td 17/17/59 send to parties on

Judgement H.17.7.89 Served on R. No. 2 on dt 25-9.89